

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Specialised Educational Programme on – Motor Accident Claim cases
(online & through other modes of telecommunication)**

DATE: 24.08.2024

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.45 am	Inauguration of the Programme By: Director, MPSJA
II	10.45 am to 12.00 noon	<ul style="list-style-type: none">• Key issues relating to compensation under Motor Accident Claim Cases – Death cases• Important amendments and their effect <p><i>Followed by open interaction</i></p> By: Shri Amit Singh Sisodiya, OSD, MPSJA
TEA BREAK (12.00 noon to 12.15 pm)		
III	12.15 pm to 1.30 pm	Key issues under Motor Accident Claim Cases relating to – <ul style="list-style-type: none">• Permanent disability• Overview of DAR &• Guidelines issued by the Apex Court in Gohar Mohd. case• No fault liability <p><i>Followed by open interaction</i></p> By: Shri Manish Sharma, Faculty (Jr.), MPSJA
LUNCH BREAK (1.30 pm to 2.00 pm)		
IV	2.00 pm to 3.15 pm	Discussion on – <ul style="list-style-type: none">• Defence taken by Insurance Company• Doctrine of pay & recover <p><i>Followed by open interaction</i></p> By: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
V	3.15 pm onwards	Feedback from participants By: Director, MPSJA & Officers of the Academy <i>Followed by reflections & valedictory</i>

- Note:-** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during Programme is strictly prohibited.

DIRECTOR